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കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 18 18th February 2020	നമ്പർ No.	7
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		1941 മാഘം 29 29th Magha 1941		

PART III

Commissionerate of Land Revenue

(16)

**KASARAGOD DISTRICT
Kasaragod Taluk**

നമ്പർ ജി1-16383/2019. 2019 ഡിസംബർ 20.

NOTICES

(1)

പയ്യന്നൂർ താലൂക്കിൽ കരിവെള്ളൂർ വില്ലേജിൽ കരിവെള്ളൂർ ദേശത്ത്, പുളിമ്പ ഇല്ലം, പി. വിജയകുമാർ എന്നയാൾ 4-10-2019-ാം തീയതി മരണപ്പെട്ടിരിക്കുന്നു. അനന്തരാവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ ഭാര്യ രമാദേവി സമർപ്പിച്ച അപേക്ഷയിന്മേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്ന 4 (നാല്) പേരാണ് അനന്തരാവകാശികളായിട്ടുള്ളതെന്നറിയുന്നു.

Ref. C1-22759/2019. 30th November 2019.

Notice is hereby given to all whom it may concern that Narayani d/o (L) Kunhada, w/o Karunakaran, Karakodu House, Pady residing at Pady Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunhada w/o (L) Kannan, Pady, Edaneer P. O. who expired on 6-8-1979 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kunhada w/o (L) Kannan, Pady, Edaneer P. O. and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

ക്രമ നമ്പർ	പേര്	മരിച്ചയാളുമായുള്ള ബന്ധം	വയസ്
1	രമാദേവി, പി.	ഭാര്യ	51
2	അർച്ചന, പി.	മകൾ	27
3	അഞ്ജന, പി.	,,	21
4	പത്മിനി, പി.	മാതാവ്	85

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Karthyayani	Daughter	60
2	Sarojini	,,	53
3	Narayani	,,	46

മേൽപ്പറഞ്ഞവരെ ചേർത്ത് ഒരു പിൻതുടർച്ചാവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപം ഉണ്ടെങ്കിൽ ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തഹശീൽദാറെ എഴുതി ബോധ്യപ്പെടുത്തേണ്ടതാണ്. അവധി കഴിഞ്ഞുവരുന്നതോ തപാലിൽ വരുന്നതോ ആയ ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ല.

(2)

Ref. C1-22658/2019. 30th November 2019.

Notice is hereby given to all whom it may concern that Janaki w/o (L) Chandu Nair, Kalathil House, Badiadka residing Badiadka Village has filed an application for legal heirship certificate in respect of the legal heir of Sulochana d/o (L) Chandu Nair, Kalathil House, Badiadka who expired on 28-12-2015 and that it has been reported to this office that the person named in the schedule below is the legal heir of the said late Sulochana d/o (L) Chandu Nair, Kalathil House, Badiadka and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

താലൂക്കാഫീസ്, പയ്യന്നൂർ. (ഒപ്പ്) തഹശീൽദാർ.

തിരുത്തൽ പരസ്യം

നമ്പർ ജി1-9629/2019. 2019 ഡിസംബർ 12.

22-10-2019-ാം തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 42-ൽ (വാല്യം VIII, ഭാഗം III) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 9581-ൽ ക്രമനമ്പർ (31) ആയി പ്രസിദ്ധപ്പെടുത്തിയ ജി1.9629/2019-ാം നമ്പർ പരസ്യത്തിൽ 1-ാം നമ്പർകാരിയായ 'ദാക്ഷായണി, എം. വി.' എന്നത് 'ദാക്ഷായണി, എൻ. വി.' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Janaki	Mother	69

താലൂക്കാഫീസ്, പയ്യന്നൂർ. (ഒപ്പ്) തഹശീൽദാർ.

(3)

Ref. C1-22947/2019.

30th November 2019.

Notice is hereby given to all whom it may concern that Sarojini S. N. Bhat w/o Shankaranarayana Bhat (L), Jenumoole House, Neerchal, residing at Neerchal Village has filed an application for legal heirship certificate in respect of the legal heirs of Shankaranarayana Bhat s/o (L) Krishna Bhat, Jenumoole House, Neerchal, who expired on 29-1-2017 and that it has been reported to this office that the person named in the schedule below the legal heir of the said late Shankaranarayana Bhat s/o (L) Krishna Bhat, Jenumoole House, Neerchal, and that objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

<i>Name of the legal heir</i>	<i>Relationship with the deceased</i>	<i>Age</i>
Sarojini S. N. Bhat	Wife	58

(4)

Ref. C1-23106/2019.

4th December 2019.

Notice is hereby given to all whom it may concern that Srajlil Muneer. B. s/o K. E. Muhammed, Subaida Manzil, Baladka, Nekraje residing at Pady Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Beefathima w/o Mohammed, K. E., Baladuka House, Nekraje P. O. who expired on 25-7-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Beefathima w/o Mohammed K. E., Baladuka House, Nekraje P. O., and that objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Subaida, K. E.	Daughter	48
2	Srajlil Muneer, B.	Son	45
3	Abdul Ameer, B.	„	40

Gaz. No. 7/2020/DTP (CLR).

(5)

Ref. C1-22948/2019.

30th November 2019.

Notice is hereby given to all whom it may concern that K. Ramakrishna Bhat s/o (L) Subraya Bhat, Sri Krishna Nilaya, Malladka Neerchal residing Neerchal Village has filed an application for legal heirship certificate in respect of the legal heirs of Jayashree, B. w/o K. Ramakrishna Bhat, Sri Krishna Nilaya, Malladka, Neerchal who expired on 3-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Jayashree, B. w/o K. Ramakrishna Bhat, Sri Krishna Nilaya, Malladka, Neerchal and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	K. Ramakrishna Bhat	Husband	56
2	Karthik Krishna, K.	Son	15

(6)

Ref. C1-18007/2019.

3rd December 2019.

Notice is hereby given to all whom it may concern that Ebrahim Abdul Kader s/o (L) Abdul Kader Ebrahim, Ishaq Manzil, Badar Nagar, Hidayath Nagar P. O. residing at Madhur Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunjamina w/o (L) Abdul Khader, Ishaq Manzil, Badar Nagar, Hidayath Nagar P. O. who expired on 19-3-2016 and that it has been reported to this office that the person named in the schedule below the legal heir of the said late Kunjamina w/o (L) Abdul Khader, Ishaq Manzil, Badar Nagar, Hidayath Nagar P. O. and that objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

<i>Name of the legal heir</i>	<i>Relationship with the deceased</i>	<i>Age</i>
Ebrahim Abdul Kader	Son	60

(7)

SCHEDULE

Ref. C2-23445/2019.

5th December 2019.

Notice is hereby given to all whom it may concern that Mohammad Anas Malik, K. s/o (L) Abdulla, Avvabi, Koyas Lane, Theruvath, Thalangara residing at Thalangara Village has filed an application for legal heirship certificate in respect of the legal heirs of Abdulla, s/o (L) Moideen Mohammad, Avvabi, Pallikkal P. O., Thalangara who expired on 13-2-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdulla s/o (L) Moideen Mohammed, Avvabi, Pallikkal P. O., Thalangara and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beefathimabi	Wife	61
2	Mohammad Anas Malik, K.	Son	44
3	Aksana	Daughter	42
4	Ashbak Mohiyuddeen	Son	41
5	Aseera Moideen Kunjhi	Daughter	39
6	Asker Ali, M. K.	Son	37
7	Abdu Rahman Ashif	„	35

(8)

Ref. C1-18883/2019.

8th November 2019.

Notice is hereby given to all whom it may concern that Sumathi w/o (L) Karunakaran, K. T., Pajila House, Nekraje P. O. residing at Pady Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Karunakaran, K. T. s/o (L) Ramunhi, Pajila House, Nekraje, Kasaragod who expired on 9-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Karunakaran, K. T., s/o (L) Ramunhi, Pajila House, Nekraje, Kasaragod and that objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objection sent by post or filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sumathi	Wife	52
2	Rashmi, K. T.	Daughter	35
3	Ramya, K. T.	„	31
4	Roopashree, K. T.	„	28

Taluk Office,
Kasaragod.

(Sd.)
Tahsildar.

ERRATUM NOTICES

(1)

No. C1-11904/2019.

4th December 2019.

It is hereby notified that in the notification related to the legal heirs of B. D. Sheenappa Naik, Chandrambai, Urdoor P. O., Adoor published in the Kerala Gazette with No. 38 dated 24-9-2019 the relationship of legal heir No. 3 B. S. Saralakumari, with the deceased has been wrongly mentioned as 'son' and it is rectified as the 'daughter' of the deceased.

All other conditions related to the notification published in the Kerala Gazette with No. 38 dated 24-9-2019 page No. 8667, Sl. No. 6 remain unchanged.

(2)

No. C1-8468/2019.

3rd December 2019.

It is hereby notified that the name of father of late Koran, Koyappady, Patla P. O. Kasaragod published in the Kerala Gazette with No. 28 dated 9-7-2019 page No. 6374, Sl. No. 38 has been wrongly mentioned as 'Ambutty' and it is rectified as 'Ambukutty'.

All other conditions related to the notification published in the Kerala Gazette with No. 28 dated 9-7-2019 remain unchanged.

Taluk office,
Kasaragod.

(Sd.)
Tahsildar.

Vellarikundu Taluk

തിരുത്തൽ പരസ്യം

നമ്പർ ബി2-7667/2019.

2019 ഡിസംബർ 30.

12-11-2019-ാം തീയതിയിലെ 45-ാം നമ്പർ കേരള ഗസറ്റിൽ (വാല്യം 8, പാർട്ട് III) കമ്മീഷണറേറ്റ് ഓഫ് ലാന്റ് റവന്യൂ വിഭാഗത്തിൽ പേജ് നമ്പർ 10291-ൽ ക്രമ നമ്പർ 11-ാമതായി പ്രസിദ്ധപ്പെടുത്തിയ മേൽ നമ്പർ പരസ്യത്തിൽ പരേതന്റെ പേര് 'വി. ആർ. ശങ്കരൻ നായർ' എന്നതിനു പകരം 'വി. ആർ. ശിവശങ്കരൻ നായർ' എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്കാഫീസ്,
വെള്ളരിക്കുണ്ട്.

(ഒപ്പ്)
തഹസീൽദാർ.